

EZHILMALAI): (a) The Planning Commission is in the process of finalising the proposals for the 9th Five Year Plan in consultation with the State Governments.

(b) One of the seven priorities set out under the Basic Minimum Services is to provide 100% coverage of primary Health Service facilities in all rural and urban areas by the year 2000.

(c) to (e) The Planning Commission is in the process of finalising the targets for setting up of Sub-Centres in Different states, during 9th Five Year Plan. The funds will flow directly to the State Governments and they will have flexibility in identifying priorities.

#### **Amendment in Existing Rules for Collection/ Preservation of Blood**

2078. SHRI MULLAPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any amendments are proposed to be made in the existing rules for permitting the collection/preservation of blood without license;

(b) if so, the details thereof;

(c) whether the Hospitals/blood banks have sufficient quantity of blood to meet their requirements;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the steps taken by the Government to meet the requirement of blood?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) Does not arise.

(c) to (f) There is a general shortage of blood obtained through voluntary blood donations in the country. State Governments and State Blood Transfusion Councils have been asked to step up Voluntary blood donation by organising camps with the help of voluntary organisations like Indian Red Cross Society etc.

[Translation]

#### **Chemicals and Fertilisers Policy**

2079. SHRIMATI SURYAKANTA PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the salient features of new Chemicals and Fertilisers Policy and the issues included in the policy;

(b) the time by which this policy is likely to be announced and whether the policy had been approved by the Parliamentary Standing Committee;

(c) whether the new policy would encourage the foreign and private investments in the development of infrastructure for fertilisers industries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (d) There is no proposal before the Government for formulating a separate policy for the Chemicals sector.

The High Powered Fertiliser Pricing Policy Review Committee, which was constituted to review the existing system of subsidisation of urea and suggest an alternative broad based, scientific and transparent methodology, has submitted its report. The process of inter-ministerial consultations and dialogue with the industry on the recommendations of the Committee is under way. The new fertiliser policy, which would aim at harmonising the imperatives of growth with efficiency upgradation in the industry, would be formulated in the light of the conclusions of this exercise.

[English]

#### **Recognised Dental Colleges in Karnataka**

2080. SHRI A. SIDDARAJU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Dental Colleges recognised/unrecognised running in Karnataka by the Dental Council of India;

(b) whether it is a fact that the unrecognised Dental Colleges have fulfilled all the conditions; and

(c) if so, the steps taken to recognise those unrecognised Dental Colleges in Karnataka who are fulfilling the requisite terms and conditions in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) Under the provision of the Dentists (Amendment) Act, 1993, the Central Govt. grant permission of the establishment of dental colleges. The permission of the Central Govt. is renewed on an annual basis till such time as the first batch of admitted students appear in the final examination at which time the college, through the University concerned should apply for the recognition of the BDS degree under section 10(2) of the Dentists Act, 1948. The Central Govt. has, since the commencement of the Dentists (Amendment) Act, 1993, given its permission for the establishment of 10 dental colleges in Karnataka, as per list at Statement-I.

As regards dental colleges established in Karnataka prior to 1.6.92 i.e. prior to implementation of the Dentists (Amendment) Act, 1993 the Dental Council of India has reported that there were 28 such colleges recognised by Dental Council of India as per list at Statement -II.

**Statement I**

*Dental Council of India*

*List of Dental Colleges in Karnataka State which have been permitted by the Central Govt. under Section 10A of the Dentists Act.*

1. Oxford Dental College, Bangalore
2. KLE Society, Bangalore
3. R.V. Dental College, Bangalore
4. Maratha Mandal Dental College, Bangalore
5. Saravathi Dental College, Shimoga
6. Farooquia Dental College, Mysore
7. Shri Siddhartha Dental College, Tumkur
8. Rajeshwari Dental College, Bangalore.
9. Krishnadevaraya Dental College, Bangalore

**Statement II**

*Dental Council of India*

*List of Dental Colleges in Karnataka State which have been established prior to promulgation of Dentists Amendment Ordinance, 1992*

Sl. No.	College Name	Recognised/ Un-recognised
1	2	3
1.	Govt. Dental College, Bangalore	Recognised
2.	College of Dental Surgery, KMC Manipal	Recognised
3.	Bapuji Dental College & Hospital, Davangere	Recognised
4.	KLE Society's Dental College, Belgaum	Recognised
5.	AB Shetty Memorial Institute of Dental Sciences, Mangalore	Recognised
6.	JSS Dental College, Mysore	Recognised
7.	SDM College of Dental Sciences, Dharwad	Recognised
8.	SJM Dental College and Hospital, Chitradurga	Recognised
9.	HKE Dental College, Gulbarga	Recognised

1	2	3
10.	College of Dentistry KMC, Mangalore	Recognised
11.	VS Dental College, Bangalore	Recognised
12.	MRA Dental College, Bangalore	Recognised
13.	PM Nadagouda Dental College and Hospital, Bagalkot	Recognised
14.	College of Dental Sciences, Davangere	Recognised
15.	KVG Dental College, Sullia	Recognised*
16.	Bangalore Institute of Dental Sciences, Bangalore	Recognised*
17.	Dayananad Sagar College of Dental Sciences, Bangalore	Recognised*
18.	S. Nijalingappa Institute of Dental Science, Hassan	Recognised*
19.	M.S. Ramaiah Dental College, Bangalore	Recognised*
20.	Yenopoya Dental College, Mangalore	Recognised*
21.	K.G.F. College of Dental Sciences, Kolar Gold Field	Recognised*
22.	AME Dental College Raichur	Recognised*
23.	S.B. Patil Institute of Dental Sciences and Research, Bidar	Recognised*
24.	Al-Ameen Dental College, Bijapur	Recognised*
25.	HKDET's Dental College, Himnabad	Recognised*
26.	Dr. Shyamala Reddy Dental College and Hospital, Bangalore	Recognised*
27.	Al-Badar Charitable Trust Dental College, Gulbarga	Recognised*
28.	Rajeev Gandhi College of Dental Sciences, Bangalore	Permitted by the Dental Council of India to run the BDS Course.

\* Clarification of the Govt. of India is awaited as to whether these were actually established prior to 1.6.92.